

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH - I
CHENNAI

16

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD AT 2.00 PM ON 25.10.2019

PRESENT: SHRI VARADHARAJAN, MEMBER-JUDICIAL
SHRI ANIL KUMAR B, MEMBER - TECHNICAL

APPLICATION NUMBER : MA/343/2019
PETITION NUMBER : CP/193/IB/2018
NAME OF THE PETITIONER(S) : Sundaresan Nagarajan RP (P Dot G Constructions Pvt Ltd)
NAME OF THE RESPONDENT(S) : Sai Trading & Interiors & 2 others
UNDER SECTION : Sec 43, 45 & 49 of IBC

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	Sundaresan Nagarajan	Resolution Professional	Nagarajan
2.	S. Selvarathinamurugan	Counsel for respondents	S. Selvarathinamurugan
3.	Ravi Rajagopalan	Counsel for RP	Ravi

ORDER

At request, post this matter on 25.11.2019.

-SD-

(ANIL KUMAR B)
MEMBER (TECHNICAL)

-SD-

(R.VARADHARAJAN)
MEMBER (JUDICIAL)